

F. No. 296/4/2018- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

Office Memorandum

New Delhi, dated the 19.03.2018

Subject:-Weekly Report in respect of important developments in CBEC for the week –12.03.18 to 16.03.18 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –12.03.18 to 16.03.18.

1. Administrative Changes:-

- Order regarding posting of 02 Group A officers in the grade of ADC and AC to CX wing of CBEC on loan basis, has been issued vide Office Order No. 32/2018 dated 14.03.2018.
- Order regarding posting of Shri Himanshu Khatri, AC to FATF Cell on loan basis, in addition to his present assignment of CX Wing of CBEC under Department of Revenue, has been issued vide Office Order No. 33/2018 dated 14.03.2018.
- Order regarding ante-dated notional promotion of Shri Om Prakash and Shri Rama Kanta Das to the grade of Joint Commissioner on ad-hoc has been issued vide Office Order No. 34/2018 dated 13.03.2018.
- Order regarding placement of services of Shri Sumit Kumar Yadav, JC and Shri Ranjan Prakash, JC As Joint Director of Enforcement in Enforcement Directorate, has been issued vide Officer Order No 35/2018 dated 14.03.2018.
- Order regarding placement of services in respect of Shri Garauv Singh, JC as Deputy Secretary (TRU) in CBEC, has been issued vide Officer Order No. 36/2018 dated 15.03.2018.
- Order regarding promotion of 31 Assistant Commissioners to the grade of deputy Commissioners has been issued vide Office Order No. 37/2018 dated 15.03.2018.

2. Legislative Changes:-

- Notification No. 06/2018-Cus (ADD), dt. 12-03-2018 has been issued to impose anti-dumping duty on imports of 'O-Acid' originating in or exported from China PR.
- Notification No. 07/2018-Cus (ADD), dt. 13-03-2018 has been issued to impose definitive anti-dumping duty on the imports of " Sulphonated Naphthalene Formaldehyde" originating in or exported from China PR.
- Notification No. 08/2018-Cus (ADD), dt. 15-03-2018 has been issued to impose anti-dumping duty on imports of 'Ofloxacin' originating in or exported from China PR.

3. Any Circular/Order : -

- Circular No. 06/2018-Cus-IV(N.T.)dated 16.03.2018 issued for refund of IGST on Export-EGM Error related cases.
- Order No. 03/2018-ST dated 16.03.2018.
- Corrigendum to Order No. 19/2017-Service Tax dated 29.11.2017 issued on 16.03.2018.

(Hemambika R. Priya)
Commissioner(Coordination)

1. Chairperson, CBEC
2. Member (Admn)
3. Member (GST)
4. Member(IT)
5. Member(CX)
6. Member(Customs)
7. Member(Budget)

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